

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) A proposal has been received from the Municipal Corporation of Greater Bombay for construction of a Road Over-bridge at North-end of Muland Railway Station at their cost on deposit terms.

(b) The Municipal Corporation of Greater Bombay has been required in May 1981 to deposit necessary charges for preparation of plans and estimates as per extent rules. The preparation of detailed plans and estimates will be undertaken on receipt of these charges.

(c) Does not arise at this stage.

Late running of Jayanti Janata Express between Delhi-Muzaffarpur

7393. SHRI R. P. YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any improvement in the punctuality of Jayanti Janata Express running between Delhi and Muzaffarpur;

(b) how many times this train has reached its destinations i.e. Delhi and Muzaffarpur in time during the last three months; and

(c) what steps have been taken to run this train in time?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) Yes.

(b) During January, February and March 1982, 153 UP Jayanti Janata Express reached Delhi on Nil, Nil and 8 days right time out of 9, 8 and 8 days when it ran respectively. 154Dn Jayanti Janata Express reached Muzaffarpur right time on Nil, 1 and 3 days each during January, February

and March 1982 out of 9, 8 and 9 days it ran respectively.

(c) Punctuality of these trains is being monitored at Board's level.

Children becoming blind, for want of Vitamin 'A'

7394. SHRI G. NARSIMHA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the National Institute of Nutrition has developed an oral dose of Vitamin 'A' to be given to the children at an interval of six months to make up the deficiency;

(b) if so, whether Government would ensure that not only this is produced in sufficient quantity but its price is kept low, if necessary, through subsidy so that every new-born in every hamlet gets the benefit and child blindness is controlled in a big way; and

(c) the other steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) Yes.

(b) The scheme for free distribution of an oral dose of 20000 International Units of Vitamin 'A' to the children in the age group of 1-5 years in all States/UTs to combat Vitamin 'A' deficiency among children is already being implemented for over a decade by the Ministry of Health and Family Welfare as a part of the Maternal and Child Health Programme. During the Sixth Five Year Plan, 25 million children are proposed to be covered every year. Indigenous production is adequate to meet the requirement.

(c) Nutrition education among the masses for consumption of low-cost